

Meanwhile five Public Interest Litigations (PILs) have been filed in the High Court of Orissa at Cuttack seeking CBI investigation into the allegations. The State Government has opposed CBI inquiry into the alleged illegal mining on the grounds that the allegation is being inquired into by the State Vigilance Department and follow up action has been taken. CBI has filed the reply affidavits in the Court that CBI is ready to take up the investigation if ordered by the Court to do so. The matter is *sub-judice*.

District disability rehabilitation centres

*290. SHRIMATI BRINDA KARAT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of District Disability Rehabilitation Centres that have been set up till now all over the country; and

(b) the steps that have been taken by Government to set up such centres where they have not yet been set up?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK) : (a) A total of 199 District Disability Rehabilitation Centres (DDRCs) were approved, of which, 179 DDRCs were set up.

(b) It is proposed to set up 100 DDRCs in unserved districts during the remaining two years of Eleventh Five Year Plan period, of which 50 are proposed to be set up in the current financial year.

Capacity addition plans of Atomic Plants

*291. SHRI BHAGAT SINGH KOSHYARI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Capacity Addition plans of various atomic power plants of India;

(b) whether Government is planning to set up new atomic power plants;

(c) if so, the details thereof;

(d) if so, whether Government has considered atomic power plants in the State of Uttarakhand; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) : (a) Currently, a capacity of 4560 MW is operation and 5520 MW under construction at eight atomic power plant sites in the country. A capacity addition of 4000 MW from four reactors of 1000 MW each in two phases of 2X 1000 MW is planned at Kudankulam, Tamil Nadu where a capacity of 2X1000 MW is presently at an advanced stage of construction.

(b) Yes, Sir.

(c) The Government has 'in principle' approved sites for a nominal capacity of 32100 MW at six new locations in Andhra Pradesh, Gujarat, Haryana, Madhya Pradesh, Maharashtra and